

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI


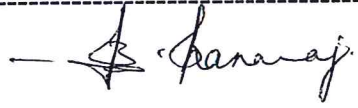

(7)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/413/ (IB)/2017
NAME OF THE PETITIONER(S) : KERALA STATE ELECTRONICS DEVELOPMENT CORPORATION LTD
NAME OF THE RESPONDENT(S) : TITANIUM TANTALUM PRODUCTS LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.)	B. Dhananay -		
2)	Mr. Yusuf. S. Q	Respondent	

ORDER

Counsels for both the parties are present. Counsel for the Corporate Debtor submitted that time be granted for making payment of Rs.30 lakhs by the next date of hearing. At request, time is enlarged. Put up on **27.11.2017 at 10.30 A.M.**

sd -
MEMBER (TECHNICAL)
ghk

sd -
MEMBER (JUDICIAL)